

**OVER-HAULING OF FOREIGN AEROPLANES
AND AERO-ENGINES BY HINDUSTAN
AIRCRAFT LTD.**

59. SHRI M. VALIULLA: Will the Minister for DEFENCE be pleased to state:

(a) whether the Hindustan Aircraft Limited has any advice from the Centre as to the overhauling of aeroplanes and aero-engines belonging to foreign countries; and

(b) whether any British or French aeroplane operating in Malaya or Indochina was brought to the Hindustan Aircraft Ltd., for overhaul within the last two years?

THE MINISTER FOR DEFENCE ORGANISATION (SHRI MAHAVTR TYAGI) : (a) Hindustan Aircraft Limited invariably consult the Government of India in such matters.

(b) No, Sir.

**EXAMINATION OF ANCIENT MONUMENTS BY
THE ARCHAEOLOGICAL CHEMIST**

60. SHRI M. VALIULLA: Will the Minister for EDUCATION be pleased to state:

(a) the number of monuments of national importance examined by the Archaeological Chemist in 1952-53; and

(b) the work done by him at each of these monuments?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a) 39.

(b) A statement is laid on the Table of the House. [See Appendix VI, Annexure No. 32.]

**ACCEPTANCE OF THREE FRIGATES FROM THE
BRITISH NAVY**

61. SHRI M. VALIULLA: Will the Minister for DEFENCE be pleased to state the expenditure incurred so far by the Government of India on the three frigates obtained on loan from the British Admiralty?

THE MINISTER FOR DEFENCE ORGANISATION (SHRI MAHAVTR TYAGI): Rs. 117 lakhs for the three ships,

**EXPENDITURE ON THE HISTORY OF PHILO-
SOPHY (EASTERN AND WESTERN)**

62. DR. KALIDAS NAG: Will the Minister for EDUCATION be pleased to state the money that was spent by Government on the compilation and publication of the History of Philosophy (Eastern and Western)?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): The total expenditure has been Rs. 30,184. Government have already received an amount of Rs. 5,468 by way of royalties from the publishers and further payments are expected.

**SCHEME TO TEACH HINDI TO NON-HINDI
EMPLOYEES IN THE SECRETARIAT**

63. DR. RAGHUBIR SINH: Will the Minister for EDUCATION be pleased to state:

(a) the details of the scheme of the Education Ministry to teach Hindi to the non-Hindi speaking employees in the Secretariat;

(b) the number of Hindi classes which are being conducted in New Delhi under this scheme;

(c) the number of persons who have benefited from them so far and how many are attending the classes at present; and

(d) the amount which have so far been spent on the scheme?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a) to (d). A statement is laid on the Table of the House.

Statement

(a) With a view to teach Hindi to non-Hindi knowing Central Government employees and to provide facilities to them for learning simple Hindi expeditiously, it was decided

to start free Hindi classes outside office hours for them so that they may obtain knowledge of reading, writing and speaking simple Hindi correctly. The Hindi classes are ordinarily meant for non-Hindi knowing Central Government employees who are below 40 years of age. The standard prescribed is similar to that prescribed for the close of the Junior Basic stage. The course is normally of 6 months' duration. At the end of the course, a Hindi Prabodh Examination is held. The scheme for the time being is confined to the Central Government servants in Delhi.

(b) Nine.

(c) The number of persons who were studying Hindi at the close of the first session in March 1953 was 100. Out of this number, 38 appeared for the Hindi Prabodh Examination held in March 1953 and 36 passed.

The number of persons who are attending the Hindi classes now in the new session is 605.

(d) Rs. 8,447.

ANNUAL ADMINISTRATION REPORTS OF PART C STATES

64. SHRI P. C. BHANJ DEO: Will the Minister for HOME AFFAIRS be pleased to state:

(a) the names of Part C States which issue Annual Administrative Reports and the years to which their latest Reports relate; and

(b) the names of Part C States which have not issued any Annual Administrative Reports so far?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): (a) and (b). The issue of Annual Administrative Reports in respect of Centrally administered areas (now Part C States of Delhi, Ajmer and Coorg) was discontinued as a measure of economy in 1942. The question of revival of these Reports in respect of these States and of introduction in other Part 'C' States is under consideration.

RECOGNITION OF SCIENTIFIC SOCIETIES

65. SHRI GOVINDA REDDY: Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state:

(a) whether there are any regulations for according recognition to scientific societies;

(b) if so, the names of the institutions or societies (i) which have sought recognition so far; and (ii) which have been accorded recognition; and

(c) whether a copy of the regulations will be laid on the Table of the Council?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a) to (c). There are no regulations for according recognition to Scientific Societies. Each case for a grant-in-aid to a Scientific Society is dealt with on its merits and expert opinion of the National Institute of Sciences and other Ministries is taken.

INVESTMENTS IN THE 1964 BONDS OF THE INDUSTRIAL FINANCE CORPORATION

66. SHRI M. VALIULLA: Will the Minister for FINANCE be pleased to state:

(a) whether any amount has been invested by Mahatma Gandhi Memorial Fund in 1964 bonds of the Industrial Finance Corporation;

(b) if the answer to part (a) above be in the affirmative—

(i) what is the amount invested and what is the rate of interest fixed or the dividend guaranteed;

(ii) when was the investment made;

(Hi) what is the total amount of interest or dividend received by the Memorial Fund so far; and